

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT - IV**

**ITEM No. 17**  
**Appeal/300/ND/ 2020**

**IN THE MATTER OF:**

Ankur Properties Pvt Ltd	...	Appellant
Vs		
Registrar of Companies	...	Respondent

**Order under Section 252.**

**Order delivered on 09.09.2020**

**Coram:**

**DR. DEEPTI MUKESH,**  
**HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENTS:**

For the Applicant :

**ORDER**

Appeal No. 300/ND/2020 filed under Section 252 of the Companies Act. None appears for the appellant.

List it as per regular hearing.

**Sd/-**  
**SUMITA PURKAYASTHA**  
**MEMBER (T)**

**Sd/-**  
**DR. DEEPTI MUKESH**  
**MEMBER (J)**